

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**STATE JUDICIAL SERVICE - District and Sessions Judges - Postings
and Transfers - ORDERS - ISSUED.**

ROC.NO.3667/2016-B.SPL.

NOTIFICATION NO.676-B.SPL.

DATED:10.06.2016.

The High Court is pleased to order the following Postings and Transfers:-

- 1) Sri S.M.Rafee, Prl. District and Sessions Judge, Guntur, is transferred and posted as Director, Andhra Pradesh Judicial Academy, Secunderabad, VICE Smt. P.Sree Sudha, transferred.
- 2) Smt. P.Sree Sudha, Director, Andhra Pradesh Judicial Academy, Secunderabad, is transferred and posted as Chairman, Telangana Value Added Tax Appellate Tribunal, Hyderabad (post kept vacant)
 - i) Sri S.M.Rafee, will immediately handover charge of his post to the I Addl. District and Sessions Judge, Guntur, and proceed to his new station. He shall take charge of his post from the Senior Faculty Member-I, Andhra Pradesh Judicial Academy, Secunderabad.
 - ii) The I Addl. District and Sessions Judge, Guntur, will be in full additional charge of the post of Prl. District and Sessions Judge, Guntur, until further orders.
 - iii) Smt. P.Sree Sudha, will immediately handover charge of her post to the Senior Faculty Member-I, Andhra Pradesh Judicial Academy, Secunderabad, and shall take charge of her post from Chief Judge, City Small Causes Court, Hyderabad.
 - iv) The Senior Faculty Member-I, Andhra Pradesh Judicial Academy, Secunderabad, will be in full additional charge of the post of Director, Andhra Pradesh Judicial Academy, Secunderabad, till the substitute posted takes charge.

NOTE: 1. Sri S.M.Rafee, is not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officer is transferred to the present station at his request.

2. The Order placed in the High Court's Web Site <http://thc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Judicature at Hyderabad
4. The District Judge (Enquiries), High Court of Judicature at Hyderabad.
5. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's official Website)
6. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Telangana, Hyderabad.
7. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
9. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
10. The Chief Judge, City Small Causes Court, Hyderabad
11. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
12. The Senior Faculty Member-I, Andhra Pradesh Judicial Academy, Secunderabad.
13. The Prl. District and Sessions Judge, Guntur.
14. The I Addl. District and Sessions Judge, Guntur.
15. The Chairman, Telangana Value Added Tax Appellate Tribunal, Hyderabad
16. The Pay and Accounts Officer, Telangana and Andhra Pradesh.
17. The District Treasury Officer, Guntur.
18. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Judicature at Hyderabad.